

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:193

ANSWERED ON:10.03.2015

VIOLENCE IN ASSAM

Ajmal Maulana Badruddin;Anwar Shri Tariq

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details of incidents of violence reported and the number of persons injured/ killed along with the outfits/insurgents involved in the State of Assam including Bodoland Territorial Area Districts (BTAD) areas during each of the last three years and the current year;
- (b) the details of the compensation paid for rehabilitation of the victims;
- (c) whether a large number of families affected by the said violence are still living in temporary shelters/camps;
- (d) if so, the details thereof and the measures taken to rehabilitate them permanently; and
- (e) the combing operations undertaken by the security forces against the militants and illegal arms seized alongwith the other measures taken including dialogue with neighbouring countries to restore peace and normalcy in the state?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO THE LOK SABHA STARRED QUESTION NO. 193 FOR 10.03.2015 REGARDING 'VIOLENCE IN ASSAM' RAISED BY SHRI BADRUDDIN AJMAL: SHRI TARIQ ANWAR.

(a): As per available information, during the last three years and in the current year (upto 28.02. 2015) 639 numbers of incidents of violence were committed by the militant outfits namely United Liberation Front of Asom (Independent) (ULFA/I), National Democratic Front of Boroland (Songbijit) (NDFB/S), Karbi People Liberation Tigers (KPLT) and other militant outfits claiming lives of 242 persons (including 14 security forces personnel) in Assam including Bodoland Territorial Area District (BTAD). Details of persons injured in the militant violence is not maintained at the central level. Details of violence committed by these militant outfits, year wise in Assam are given as under:-

|          | 2012  | 2013      | 2014    | 2015      |         |           |         |           |         |           |         |           |         |           |
|----------|-------|-----------|---------|-----------|---------|-----------|---------|-----------|---------|-----------|---------|-----------|---------|-----------|
| Name of  | No of | No of     | No of   | No of     | No of   | No of     | No of   | No of     | No of   | No of     | No of   | No of     | No of   | No of     |
| the mili | tant  | incidents | persons | incidents | persons | incidents | persons | incidents | persons | incidents | persons | incidents | persons | incidents |
| outfits  | died  | died      | died    | died      | died    | died      | died    | died      | died    | died      | died    | died      | died    | died      |

|          |     |    |     |    |     |     |    |   |  |  |  |  |  |  |
|----------|-----|----|-----|----|-----|-----|----|---|--|--|--|--|--|--|
| ULFA (I) | 52  | 13 | 21  | 03 | 19  | 8   | 4  | 2 |  |  |  |  |  |  |
| NDFB(S)  | 19  | 05 | 93  | 16 | 133 | 144 | 4  | - |  |  |  |  |  |  |
| KPLT     | 28  | 01 | 37  | 12 | 32  | 08  | 2  | - |  |  |  |  |  |  |
| Others   | 70  | 13 | 60  | 09 | 62  | 08  | 3  | - |  |  |  |  |  |  |
| Total    | 169 | 32 | 211 | 40 | 246 | 168 | 13 | 2 |  |  |  |  |  |  |

(b): The State Government has paid ex-gratia grant of Rs.5.00 lakh to each next of kin (NOK) of the victims who died in violence. Besides, Rs.3.00 lakh is also paid by the Central Government to the NOK of the victims through the State Government.

(c) & (d): Due to clashes which took place between the two communities in the year 2012 in BTAD area in Assam more than 4.85 lakh persons had taken refuge in the relief camps setup by the State Govern- ment. The State Government had provided relief materials and rehabilitation grants to the affected families. All persons had returned to their native place/villages. Further, 2.86 lakh persons had taken refuge in the relief camps due to violence committed by the NDFB(S) in BTAD area and adjoining district in Assam in

December 2014. As per report all persons who were staying in the relief camps had returned to their native places/villages.

(e):Sustained Counter Insurgency Operation by the security forces are continuing against militant outfits in Assam. In the current year (upto 28.02.2015), 179 cadres of militant outfits have been arrested and 93 numbers of arms have been recovered. The Central Government is providing all possible assistance including additional companies of Central Armed Police Forces (CAPF) to the State Government to deal with the situation. Besides, security related issues have been taken up with the Governments of Bangladesh, Myanmar and Bhutan at various level. They have assured continued co-operation in addressing the security concerns of India.